### Development of ourist places in U.P.

195 SHRI KRI SHNA NAND JOSHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to develop tourist p aces in the hill districts of Uttar Pradesh; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b) No, Sir. However, the Tourism Plan is being reviewed with a view to gearing up facilities to meet a two-fold increase in tourist arrivals in the next five years. Among the measures contemplated to achieve this objective are (i) identification and development of travel (ircuits, and (ii) provision of adequate infra structural facilities at the centres falling along travel these circuits For purpose discussions were held with the State Touris officials, and details are being worked out by the Department of Touris n. Government of Uttar Pradesh. Their proposals awaited.

## Setting up of joint ventures for manufacture of umbrella

196. SHRIMATI PRATIBHA SINGH:

> SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

SHRIMATI MARAGATHAM CHADI ASEKHAR:

Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 497 given in the Rajya Sablia on the 17th June, 1980 state:

(a) whether (-overnment propose to allow import of foreign technical know-how, complete plants and joint ventures from West Germany for manufacturing of umbrellas for European market as per study made by the Indian Institute for Foreign Trade;

- (b) if so, what are the details thereof; and
- (c) if the answer to part (a) above be in the negative, whether sophisticated know-how for manufacturing of export varieties of umbrellas are available in the country, if so, what are the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES PRANAB MUKHERJEE): (a) to (c) Ubrellas and umbrella ribs and fittings are reserved for production in the small scale sector. Traditionally the small scale units have been producing straight ribbed umbrellas with metal and cane roads tubes and handles of metal, plastic, cane etc. In the recent past, some of the units have started manufacturing folding umbrellas and also telescopic springopening umbrellas.

Applications for import of foreign technical know-how, complete plants and joint ventures for manufacture of umbrellas for cent per cent exports would be considered sympathetically provided investment does not exceed the limit stipulated for small industry, Further, such plant and machinery should not be indigenously available.

# फिल्म निर्माताग्रों तथा फिल्म कलाकारों पर करों के बकाये

197 श्री सत्यपाल मलिक : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि देश में फिल्म निर्माताओं तथा फिल्म कला धारों पर भ्राय कर की कूल कितनी राशि बकाया है तथा आय कर की यह राशि कितने अरसे से बकाया है ?

### Tax arrears of film producers and film stars

197. SHRI SATYA PAL MALIK: Will the Minister of FINANCE be

†[ ] English translation.

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वित्त मंत्रालय में उपमंती (श्री मगनभाई बारोट) : िर्मिष्ट कारवारों/व्यवसागं में लगे कर निर्धारितियों की ग्रीर बकाया कर की राणि के बारे में सूचना एकत नहीं के जाती । ग्रतः फिल्म निर्माताओं ग्रीर ग्राभिनेताओं/ग्रिभिनेतियों के सम्बन्ध में प्रश्न में माँगी गई पूर्ण सूचना उपलब्ध नहीं है । प्रश्न के ग्रन्तर्गत ग्राने वाक्ष सभी कर निर्धार्मितयों के सम्बन्ध में सचना एकत करने में प्रश्न समय ग्रीर श्रम लगेगा ।

31 मार्च, 1980 की स्थित के अनुसार, ऐसे प्रत्येक फिल्म अभिनेता/अभिनेती के सबध में जिसके विरुद्ध आयकर की एक लाख रुपये से अधिक की माँग गौर ऐसे प्रत्येक फिल्म निर्माता के संबंध में जिसके विरुद्ध आयकर की 5 लाख रुपये से अधिक की माँग बकाया है, सूचना एक की जा रही ?। उक्त सूचना यथा संभव शीघ्र सभा पटल पर रख दी जायगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): Information about tax arrears is not gathered in respect of assessees engaged in specific businesses/professions. Complete information sought in the Question is not, therefore, available in respect of the film producers and film actors/actresses. Its collection in respect of all the assessees covered by the Question will involve considerable time and labour.

Information is being collected regarding each film actor extress with outstanding income-tax demand exceeding Rs. 1 lakh and each film producer with outstanding income-tax demand exceeding Rs. 5 lakhs as on 31-3-80. The said information will be laid on the Table of the House as soon as possible.]

#### Demand and Supply of vegetable oil

198. SHRI NAND KISHORE BHATT: Will the Minister of CIVIL SUPPLIES be pleased to state:

- (a) what is the estimated demand and supply position of the vegetable oil in the country in the year 1940-31;
- (b) what measures Government have taken to fill up the gap between demand and supply;
- (c) whether there is any proposal to allow the large industrial houses to produce this item to its optimum capacity; and
- (d) if so, what are the details thereof?

THE MINISTER OF CIVIL SUPPLIES (SHRI VIDYA CHARAN SHUKLA): (a) As assessed by an inter-ministerial Study-Group constituted to draw up the outlines of a long-term edible oils plan, the estimated demand and supply position of vegetable oils in the country in the year 1980-81 is likely to be of the order of 49.17 and 37.63 lakh tonnes respectively. These figures include both edible and industrial oils.

- (b) In order to bridge the gap between demand and supply, Government have taken the following main measures:—
  - 1. Increasing the production and productivity of oilseeds and developing newer oilseeds of promise.
  - 2. Harnessing technology to exploit the full potential of oils from all available sources.

<sup>†[]</sup> English translation.